

Court Room no. 35
Today's Board of matters/ cases for consideration/ hearing
Date : 11/09/2020

Sr. No	Case No.	Name of parties	Stage	Remark
1	Pocso.139/15	State v/s John Michal D'souza	Argument	
2	Cri. B.A. 363/20	Ababta Randive v/s. Deonar P.St.	Hearing	
3	Cri. B.A.435/20	Mohamed Mushir Anees Qureshi Naznen Khan v/s. Nehru Nagar	Hearing	
4	ABA 258/20	Aslam Jalil Ahmed Shaikh v/s. Khar	Hearing	
5	ABA 1978/19	Razia Abdul Qdir Kalsekar v/s Nehru Nagar	Hearing	
6	ABA 2020/19	Hafeez Abdul Qadir Kalsekar v/s Nehru Nagar	Hearing	
7	Cri.B.A.488/20	Gallamma Swapnil Pathare v/s Nehru Nagar	Hearing	